

UTILISATION OF NTC MILLS LAND

2044. SHRI N K PREMACHANDRAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government proposes to utilise the land owned by NTC Parvathy Mills at Kollam;
- (b) if so, the details thereof;
- (c) whether it has come to the notice of the Government regarding the request to transfer the land of Parvathy Mills, Kollam for upgrading the Asramam ESI Model and Super speciality Hospital in to ESI Medical College;
- (d) if so, the proposal of the Government regarding transferring the land to a Central Government Corporation for rendering health services and education in medical field so as to provide medical facility to the workers insured under ESI;
- (e) whether the Government proposes to initiate action to early disposal of the petition pending before Court with regard to property of Parvathy Mills, Kollam; and
- (f) if so, the details of action taken thereon?

उत्तर
ANSWER
वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a): No such proposal is under consideration at this stage.

(b): Doesn't arise in view of point (a) above.

(c) & (d): A reference was received in this regard from Hon'ble Member of Parliament and it was advised to approach Ministry of Labour and Employment, Government of India, which is the Nodal Ministry in respect of ESIC Hospital in the first place.

(e) & (f): National Textile Corporation Limited (NTC) has been advised to suitably represent before the High Court of Delhi to defend the case filed by the Joint Venture (JV) partner against the Arbitral order for early disposal of the matter.
